

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.(IB)-3908/(MB)/2018

CORAM:

Present : SH. M.K. SHRAWAT  
MEMBER (J)

SH. CHANDRA BHAN SINGH  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.08.2019**.

NAME OF THE PARTIES: Ganpati Industrial Pvt. Ltd.  
V/s.  
Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT : U/s. 9 of Insolvency & Bankruptcy Code, 2016.

**ORDER**

1. Both Parties present. Learned Counsel of the Respondent Debtor has informed that payment has been made.
2. Both sides directed to place on record the evidence of Payment and Receipt as the case may be, on the next date.
3. Adjourned to **29.08.2019**.

Sd/-

**(CHANDRA BHAN SINGH)**

Member (Technical)

26.08.2019

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Sd/-

**(M.K. SHRAWAT)**

Member (Judicial)